



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ആഗസ്റ്റ് 18 18th August 2020 1196 ചിങ്ങം 2 2nd Chingam 1196 1942 ശ്രാവണം 27 27th Sravana 1942	നമ്പർ } No. } 33
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PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ashish Cristopher, Queen's Cottage, House No. 405, Kannanalloor P. O., Kollam Taluk, Kollam District, Pin-691 576, holder of Indian Certificate of Secondary Education Pass Certificate No. TY 90015391 with Index No. T/3318/012 of March 2010, issued from Council for the Indian School Certificate Examinations, New Delhi, have changed my signature as shown below:

Old Signature :

New Signature :

This change will come into effect in all records related to me.

Kannanalloor,
12-6-2020.

ASHISH CRISTOPHER


Gaz. No. 33/2020/DTP (Part IV).

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Saswathy V. S, Thorakkad House, Perumbully Nagar, Chirakkal, Kattakampal P. O., Kunnankulam Taluk, Thrissur District, Pin-680 544, holder of S. S. L. C. No. M 077495 with Register No. 372850 of March 2012, in the Marriage Certificate with Registration No. 701/2017 date of Registration 9-10-2017 issued by the Local Registrar, Ponnani Municipality, and also known as Saswathy in the Birth Certificate with Registration No. 796/97 date of Registration 17-9-1997 issued by the Secretary & Registrar of Births & Deaths, Choondal Grama Panchayat, in the Ration Card No. 1842027278 (Sl. No. 5) issued by Thalappilly Taluk Supply Office is one and the same person. I have embraced Islam Religion from Hindu-Parayan Community as per Discharge Certificate No. 456/17 dated 30-8-2017 and renewed on 30-9-2019 issued by the Secretary, Maunathul Islam Association,

Ponnani with a new name Raseena. Hereinafter I will be a member of Islam Religion and will be known by the name Raseena only and have changed my signature as shown below:

Old Signature : 

New Signature : 


This change will come into effect in all records related to me.


Kattakampal,
6-7-2020.

SASWATHY V. S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jaseela. K. A., Kelampadikkal House, Karimkayam P. O., Pochadi, Alathur Taluk, Palakkad-678 706, holder of S. S. L. C. No. J 259269 with Register No. 350683 of March 2009, Higher Secondary Examination Certificate No. HSE807817 with Register No. 7201845 of March 2011 issued from Board of Higher Secondary Examination, Govt. of Kerala, Auto Cad 2012 Computer Course Certificate dated 1-8-2012, Revit Architecture 2012 Computer Course Certificate dated 6-8-2012, 3ds Max 2012 Computer Course Certificate dated 10-8-2012 all the above three Certificates issued from Autodesk, Modular Employable Skills in Architechural & Civil 2D Drafting with Autocad Certificate No. CHN-02036816 dated 1-2-2016 issued from NCVT, Govt. of India, Birth Certificate with Registration No. 1307/1994, date of Registration 20-5-1994 issued by the Special Grade Secretary, Registrar of Birth and Deaths, Alathur Grama Panchayat, Election Identity Card No. WJT0272526 dated 9-1-2013 issued by the Electoral Registration Officer, Alathur LA Constituency, PAN Card No. BVUPA4724R issued from Income Tax Department, Govt. of India, Marriage Certificate No. 128/2017 dated 27-11-2017 issued by the Marriage Officer, Devikulam Idukki, have embraced Hinduism from Islam-Muslim Community as per Suddhi Certificate No. 994 dated 12-2-2020 issued from Sreeramadasa Mission Universal Society, Thiruvananthapuram with a new name Archana. K. A. Hereafter, I will be a member of Hindu Religion and have changed my name as Archana. K and have changed my signature as shown below:

Old Signature : 

New Signature : 


The above changes will come into effect in all records related to me.


Karimkayam,
24-6-2020.

JASEELA. K. A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abdul Rafeeq. P, Pakkath House, Alanallur P. O., Mannarkkad Taluk, Palakkad-678 601, now working as High School Assistant English in the G. O High School, Edathanattukara, Vattamannapuram, holder of S. S. L. C. No. 315448 with Register No. 341123 of March 1999 issued from General Education Department, Government of Kerala have changed my signature as shown below:

Old Signature : 

New Signature : 

This change will come into effect in all records related to me.


Alanallur,
7-7-2020.

ABDUL RAFAQ. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Neethu Thankachan, Embram Thodiyil House, Chembra P. O., Pattambi Taluk, Palakkad-679 304, holder of S. S. L. C. No. F 401819 with Register No. 344990 of March 2006, in the Diploma in Civil Engineering Certificate No. 0045958 with Register No. 10381423 of June 2011 issued from State Board of Technical Examinations, Govt. of Kerala, in the Birth Certificate with Registration No. 2533/1990, date of Registration 29-12-1990 issued by the Registrar of Birth and Death, Muvattupuzha Municipality, in the Election Identity Card No. YXT0120915 dated 19-8-2010 issued by the Electoral Registration Officer, Wadakkanchery, in the PAN Card No. AXFPN6521K issued from Income Tax Department,

Govt. of India, in the Passport No. L6114737 dated 15-11-2013 issued by the Superintendent, Regional Passport Office, Kochi, in the Marriage Certificate with Registration No. 811/2019, date of Registration 13-12-2019 issued by the Local Registrar of Marriages (Common), Ponnani Municipality have embraced Islam Religion from Christian Reeth Converted from Pulaya Community vide Discharge Certificate No. 321/19 dated 20-6-2019 issued from Maunathul Islam Association, Ponnani Nagaram with a new name Fathima Nasheeda. Hereafter I will be a member of Islam Religion and will be known by the name Fathima Nasheeda only and have changed my signature as shown below:

Old Signature : 

New Signature : 

The above changes will come into effect in all records related to me.


Chembra,
26-6-2020.

NEETHU THANKACHAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Athira K U, Kunnathu House, Kattikolly, Kadalmad Post, Sulthanbathery Taluk, Wayanad District, Pin-673 581, holder of S. S. L. C. No. M 510549 with Register No. 164856 of March 2012, have changed my signature as shown below:

Old Signature : 

New Signature : 

This change will come into effect in all records related to me.

Thomattuchal,
15-6-2020.

ATHIRA K U

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suresh Kumar R, Thiruvathira, Mekkathil Veedu, Nochiyoor, Chenkal P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 132, holder of S. S. L. C. Certificate No. 827223 with Register No. 825654 of March 2006; Electoral Identity Card No. BRP1797059, dated 6-8-2017, issued by the Electoral Registration Officer, Neyyattinkara Constituency; Driving Licence

No. 20/3185/2003, dated 11-10-2017, issued by ALA, Parassala; Birth Certificate with Registration No. 718/2016, date of Registration 10-5-2016, issued by the Registrar of Births & Deaths, Neyyattinkara Municipality of my son Rajasooriyan; also known as Sureshkumar R in the Permanent Account No. CRQPR0036Q, issued from Income Tax Department, Government of India; Birth Certificate with Registration No. 1062/2018, date of Registration 26-11-2018, issued by the Registrar of Births & Deaths, Neyyattinkara Municipality of my daughter Rajalekshmi S V; known as Sureshkumar in the Ration Card No. 1106272882 (Sl. No. 3), dated 20-10-2018, issued by Taluk Supply Officer, Neyyattinkara; and known as R Suresh Kumar in the Marriage Document No. 1382, dated 13-4-2015, issued from Bethel Chittacode Church, South Kerala Diocese; is one and the same person. Hereafter I have changed my name as Nochiyoor Sureshkumar R and will sign accordingly.

This change will come into effect in all records related to me.

Neyyattinkara,
30-7-2020.

SURESH KUMAR R

NOTIFICATION

I, Amal S, J 16, Vikas Bhavan, Police Quarters, Vikas Bhavan P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 033, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. Certificate No. T 258155 with Register No. 623699 of March 2018, is corrected as Christian SIUC Nadar vide Certificate No. A5-47001/19, dated 9-12-2019, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
3-8-2020.

AMAL S

NOTIFICATION

I, Nibin N, Flat No. 309, Rajaji Nagar, General Post Office, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 001, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Vellala in my S. S. L. C. Certificate No. F 692144 with Register No. 554096 of March 2006, is corrected as Hindu Thandan vide Certificate No. A5-15268/2020/K.Dis., dated 19-6-2020, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
30-7-2020.

NIBIN N

NOTIFICATION

I, Babu V, Padmasadanam, VGRA 90, TC 5/2107, Kokkodu, Ambalamukku, Kowdiar P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 003, do hereby notify for the information of all authorities concerned and the public that my minor son Aswath Babu, holder of Abstract of Admission Register with Admission No. 59613, date of Admission 21-5-2018, issued by the Headmaster, St. Mary's Higher Secondary School, Pattom, Thiruvananthapuram; and known as Aswath in the Birth Certificate with Registration No. 19841/2005, date of Registration 16-10-2005, issued by the Registrar of Births and Deaths, Corporation of Kozhikode; Ration Card No. 1102097864 (Sl. No. 2), dated 10-7-2019, issued by Taluk Supply Officer, North, Thiruvananthapuram; is one and the same person. Hereafter I have changed his name as Aswath B S.

This change will come into effect in all records related to him.

Thiruvananthapuram,
24-6-2020.

BABU V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abhilash A, Malayadi House, Panayamuttom P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 561, have changed the name of my minor son Ash Abhi Joseph, holder of School Certificate with Admission No. 2955, dated 22-7-2020, issued by the Principal, The School of the Good Shepherd, Akkulam, Thiruvananthapuram; Birth Certificate with Registration No. 5249/2006, date of Registration 8-5-2006, issued by the Health Supervisor, Corporation of Cochin; as Aadam A Joseph.

This change will come into effect in all records related to him.

Nedumangad,
30-7-2020.

ABHILASH A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sini H S, Mini Bhavan, Venjaramoodu P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 607, holder of S. S. L. C. Book No. 11142 with Register No. 351 of March 1987; Pre Degree Examination Certificate with Register No. 12921 of April 1994, issued by Controller of

Examinations, University of Kerala; Diploma in Printing Technology Certificate with Register No. 33524, dated 4-3-1991, issued by the Joint Controller of Technical Examinations, Government of Kerala; Permanent Account No. ERMPS4632B, issued from Income Tax Department, Government of India; Driving Licence No. 21/3549/2002, dated 1-6-2011, issued by Asst. LA, Nedumangad; also known as Sini in the Ration Card No. 1946088247 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Palakkad; Electoral Identity Card No. DPY1330067, dated 20-9-2015, issued by the Electoral Registration Officer, Vamanapuram Constituency; and known as H S Sini in the Marriage Agreement with No. 34/IV/96, dated 16-7-1996, issued from Sub Treasury, Pathanapuram; is one and the same person. Hereafter I have embraced Hinduism from Islam Muslim Community vide Certificate No. 1006, dated 3-7-2020, issued from Sreeramadasamission Universal Society, Sreeneelakandapuram, Thiruvananthapuram, with a new name Sini Rajmohan. Hereafter I will be a member of Hindu Religion and will be known by the name Sini Rajmohan only consequent on my marriage.

This change will come into effect in all records related to me.

Nedumangad,
30-7-2020.

SINI H S

NOTIFICATION

I, Abhayan V, Kunnumpurathu Veedu, Pichimangalam, Venjaramoodu P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 607, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Veerasaiva in my S. S. L. C. Certificate No. R205281 with Register No. 643838 of March 2016, is corrected as Hindu-Nair vide Certificate No. B2-6306/2020, dated 18-6-2020, issued by the Tahsildar, Taluk Office, Nedumangad.

This change will come into effect in all records related to me.

Nedumangad,
3-8-2020.

ABHAYAN V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Safeer, Majida Manzil, Near S. N. Theatre, Pazhayakunnummel, Kilimanoor P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 601, holder of S. S. L. C. No. K 207564 with Register No. 465428 of March 1998; Higher Secondary Examination (Class XII) Certificate No. S 0008168 with Register No. 184961 of March 2001, issued from Board of Higher Secondary Examination, Government of Kerala; Birth Certificate with Registration No. 1054/81, date of Registration 24-8-1981, issued by the Registrar of Births and Deaths, Attingal Municipality; Driving Licence No. 16/90/2015, dated 5-1-2015, issued by the LA Attingal; Passport No. K6391114, dated 31-5-2012, issued from Consulate General of India, Dubai (U. A. E.), have changed my name as Safeer Abdul Salam.

This change will come into effect in all records related to me.

Kilimanoor,

24-6-2020.

SAFEER

NOTIFICATION

I, Kunjukuttan M, Thengumkala Kunnuvila Veedu, House No. 343, Vizhavor, Malayam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 573, do hereby notify for the information of all authorities concerned and the public that my Religion and Caste which is not entered in my Extract of Admission Register with Admission No. 8249, date of Admission 25-5-1989, issued from A M H S, Thirumala; is entered as Hindu, Chakravar vide Certificate No. A5/5699/2020/DDis, dated 6-7-2020, issued by the Tahsildar, Taluk Office, Kattakada.

This change will come into effect in all records related to me.

Kattakada,

23-7-2020.

KUNJUKUTTAN M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Reshma R, 387 A, Rebeesh Bhavan, Machinadu Kizhakkinkara Puthen Veedu, Thachottukavu, Malayinkeezhu, Peyad P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 573; holder of Secondary School Examination Certificate with Registration No. M/SE/12/06618/00077, Roll No. 4170018, dated 21-5-2012, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Senior School Certificate Examination, 2014 with Roll No. 4640375, dated 26-5-2014, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Electoral Identity Card No. ICR1122563, dated 26-10-2017, issued by the Electoral Registration Officer, Kattakada Constituency; Driving Licence No. 15/1411/2015, dated 24-4-2015, issued by ALA, NS, Thiruvananthapuram; Permanent Account No. CQQPR3250M, issued from Income Tax Department, Government of India; Marriage Certificate No. 144/2019, dated 19-11-2019, issued by the Marriage Officer, Thiruvananthapuram; have embraced Islam Religion from Hindu, Nadar Community vide Discharge Certificate No. 7323, dated 13-2-2020, issued from Therbiyathul Islam Sabha, P I Road, Mukhadar, Calicut, with a new name Ziya. Hereafter I will be a member of Islam Religion and have changed my name as Ziya Aneesh consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Kattakada,

30-7-2020.

RESHMA R

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chinnathampi K, Nellikkomath, Changankulangara, Vavvakkavu P. O., Kollam District, Karunagappally Taluk, Kerala, holder of Extract of School Admission Register with Admission No. 3723 dated 1-6-2006 issued by the Headmistress Vayanakam VHSS Njakkanal P. O., Oachira, Kollam, in the Driving Licence No. 23/3654/2013 dated 24-10-2017 issued by the ALA Karunagappally, in the PAN Card No. FHLPK8881A issued by the Income Tax Department Govt. of India, have changed by name as Vishnu K.

This change will come into effect in all records related to me.

Kollam,

23-3-2020.

CHINNATHAMPI K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Dharmam. K, Poomukhath, Changankulangara, Oachira P. O., Karunagappally Taluk, Kollam District, Kerala, Pin-690 526, holder of S. S. L. C. Book No. A928367 with Reg. No. 349076 of April 1975, known as in the Driving License No. 23/1379/2006 dated 21-12-2018 issued by the ALA Karunagappally, known as Dharmapalan K in the Electoral Photo Identity Card No. UOV0336347 dated 22-4-2016 issued by the Electoral Registration Officer, Karunagappally Assembly Constituency, known as Dharmapalan in the PAN Card No. BYBPK9244E issued by the Income Tax Department Govt. of India, known as K. Dharmapalan in the S. S. L. C. No. K-435048 with Register No. 505310 of March 2010 of my son Bolin D. Vishnu, is one and the same person. Hereafter I will be known by the name Dharmapalan K only.

This change will come into effect in all records related to me.

Kollam,
23-3-2020.

DHARMAN. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Al-Ameen. N, Saleena Manzil, Vayakal P. O., Valakom, Kollam District, Pin-691 548, holder of S. S. L. C. No. F 098157 with Register No. 495433 of March 2006; Higher Secondary Examination Certificate S. No. HSE 1135437 with Register No. 8033545 of March 2012, issued from Board of Higher Secondary Examination, Government of Kerala; Birth Certificate with Registration No. 18/2012, date of Registration 7-6-2012, issued from Ummannoor Grama Panchayat, also known as Al Ameen. N in the Driving Licence No. 25/3560/2018, dated 7-6-2018, issued by the Asst. LA Punalur; Electoral Identity Card No. XCR0417329, dated 7-1-2014, issued by the Electoral Registration Officer, Kottarakkara LA Constituency; Permanent Account No. BPFPN1538F, issued from Income Tax Department, Government of India, known as Alameen. N in the Ration Card No. 1208128034 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Kottarakkara, and known as Al Ameen Neseemabeevi in the Passport No. L8949808, dated 2-5-2014, issued from Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Sayyid Hasan Baswari and will sign accordingly.

This change will come into effect in all records related to me.

Vayakal,
21-10-2019.

AL-AMEEN. N

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anu Raj, Kodikkulam House, Vadakkenirappu P. O., Njeezhoor, Vaikom Taluk, Kottayam-686 612, holder of S. S. L. C. No. L 411208 with Register No. 230352 of March 2011 and as Anuraj in the National Trade Certificate with No. 1632003551, dated 2-7-2018, issued from National Council for Vocational Training, Government of India and as Anu Raj K. R in the Birth Certificate with Registration No. 26/95, date of Registration 16-1-1995, issued from Vaikom Municipality and also known as Anuraj K. R in the Ration Card No. 1525032027 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Vaikom is one and the same person. Hereafter I will be known by the name Anuraj K. R only.

This change will come into effect in all records related to me.

Vadakkenirappu,
16-6-2020.

ANU RAJ

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Biju V, Arakkal House, 24/1063-A1, Chullickal, Thoppumpady Village, Kochi Taluk, Ernakulam District, Pin-682 005, holder of Abstract of the School Admission Register with Admission No. 2829 date of Admission 23-5-1983 issued by Headmaster Govt. U. P. S. Mathasserikonam, Perumkuzhi, also known as Anwar M A in the Birth Certificate with Registration No. 3178/2010 date of Registration 12-11-2010 issued from Corporation of Kochi Zonal Office Mattancherry, of my minor daughter Arshetha M A, known as Anwar in the Ration Card No. 1733072863 (at Sl. No. 4) dated 31-1-2020 issued by City Rationing Officer, Kochi, is one and the same person. I have embraced Islam Religion from Hindu Ezhava Community as per Discharge Certificate No. 7344 with Admission No. 24/20 dated 10-6-2020 issued from Therbiyathul Islam Sabha Calicut, with a new name Anwar Mohammed. Hereafter I will be a member of Islam Religion and will be known by the name Anwar Mohammed only.

This change will come in to effect in all records related to me.

Kochi,
24-6-2020.

BIJU V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mary C. M., Palliparambil House, Nethaji Road, NN-73, Kadavanthra P. O., Ernakulam District, Pin-682 020, holder of S. S. L. C. Book No. A 138396 with Register No. 27891 of March 1970 issued from Department of Education Kerala State, Marriage Certificate No. 3385/2019 dated 13-2-2020 with Registration No. 43/2020 date of Registration 13-2-2020 issued by Local Registrar of Marriages (Common) Karukutty Grama Panchayath, also known as Mary in the Election Identity Card No. KL/11/072/516634 dated 14-7-1997 issued by the Electoral Registration Officer, Ernakulam Constituency, in the Birth Certificate with Registration No. 939/88 date of Registration 4-5-1988 issued from Corporation of Cochin of my daughter Jaigy Jose, in the Birth Certificate with Registration No. 1381/1991 date of Registration 31-7-1991 issued from Municipal Office, Angamaly of my son Jismon Joseph, and in the Birth Certificate with Registration No. 1935 date of Registration 28-6-1994 issued from Corporation of Cochin, of my daughter Jaicy Jose, known as Mary Joseph in the PAN Card with Permanent Account No. BREPJ2225G issued from the Income Tax Department, Government of India, in the Ration Card No. 1732021907 (at Sl. No. 1) dated 15-3-2017 issued by C. R. O. Ernakulam, in the Passport No. T3123109 issued on 1-2-2019 issued by Regional Passport Officer, Regional Passport Office, Cochin, in the Passport No. T5584481 issued on 4-6-2019 issued by Deputy Passport Officer, Regional Passport Office, Kochi, of my husband Joseph Palliparambil Raphel, and in the Passport No. T5585304 issued on 4-6-2019 issued by Deputy Passport Officer, Regional Passport Office, Kochi, of my son Jismon Joseph Palliparambil, known as Mary Jose in the S. S. L. C. D No. 415483 with Register No. 469481 of March 2004 of my daughter Jaigy Jose, in the S. S. L. C. G No. 279126 with Register No. 280528 of March 2007 of my son Jismon Joseph and in the S. S. L. C. No. K 369341 with Register No. 381853 of March 2010 of my daughter Jaicy Jose, in the Passport No. P1373164 issued on 8-6-2016 issued by Regional Passport Officer, Regional Passport Office, Cochin, of my daughter Jaicy Jose in the Pension Payment Order No. 09/97/B/S/00508/1989 issued from Office of the C.D.A. (NAVY) Bombay of my husband Palliparambil Raphel Joseph, Rank : PO (Retired) with Personal No. 200862F, is one and the same person. Hereafter I will be known by the name Mary Joseph only consequent on my Marriage.

This change will come into effect in all records related to me.

Kadavanthra,
10-6-2020.

MARY C. M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sigi G Kurumbemmadam, Faber Villa, Vezhaparambil Road, Mulanthuruthy P. O., Kanayannur Tauk, Ernakulam District, Pin-682 314, holder of S. S. L. C. Book No. F 156869 with Register No. 260480 of March 1993 issued from Department of General Education Kerala State, also known as Sigi G Kurumbemadam in the Driving Licence No. 39/4446/2010 dated 26-11-2010 issued by Asst. LA. Tripunithura, known as Sigi in the Birth Certificate with Registration No. 84/1978 date of Registration 15-5-1978 issued from Mulanthuruthy Grama Panchayat, in the PAN Card with Permanent Account No. HHWPS8193E issued from the Income Tax Department, Government of India, known as (Susan) Sigi G Kurumbemmadam in the Marriage Certificate Ref. No. 21/2001 dated 21-5-2020 issued from St. Joseph's Church & Shrine of St. Jude Thevara, known as Susan Faber in the Birth Certificate with Registration No. 5633 date of Registration 19-12-2003 issued by Health Supervisor Corporation of Cochin, of my minor son Henry Georgin Faber, and in the Birth Certificate with Registration No. 1978/2008 date of Registration 1-3-2008 issued by Health Supervisor Corporation of Cochin, of my minor son Stanley Faber, in the All India Secondary School Examination 2019 Marks Statement Cum Certificate S. No. S.S.E./2019 0336633 with Roll No. 4334117 and Registration No. T119/06506/0040 dated 6-5-2019 issued from Central Board of Secondary Education, Delhi, of my minor son Henry Georgin Faber, in the School Certificate with Admission No. 22711 date of Admission 24-3-2014 issued by the Principal, Kendriya Vidyalaya, Kochi, of my minor son Stanley Faber, in the Indian Naval Service and Release Certificate S No. 37932 with P. No. 115214A dated 28 Feb. 2009 issued by Officer in-Charge Release Centre, Indian Navy Mumbai, of my husband Dencil Faber known as Siji in the Electoral Identity Card No. GJX11 93960 dated 10-1-2014 issued by the Electoral Registration Officer, Piravom LA Constituency, known as Sigi Faber in the Ration Card No. 1734126298 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Kanayannur, is one and the same person. Hereafter I have changed my name as Sigi Dencil Faber consequent on my marriage.

This change will come into effect in all records related to me.

Kochi,
3-6-2020.

SIGI G KURUMBEMMADAM

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mary C C, Christ Villa, Moonjely House, Desom P. O., Thalakkolly, Ernakulam District, Pin-683 102 holder of S. S. L. C. Book No. 189216 with Register No. 141898 of March 1976 issued from Department of Education, Kerala State, Driving Licence No. 41/993/2004 dated 4-4-2016 issued by Asst. LA Aluva, Marriage Certificate No. 6739/2018 with Registration No. 160/2018 date of Registration 1-10-2018 issued by Local Registrar of Marriages (Common), Koovappady Grama Panchayat, also known as Mary Baby in the PAN Card with Permanent Account No. AJTPB9072D issued from the Income Tax Department, Govt of India, in the Birth Certificate with Registration No. 156/1989 date of Registration 16-1-1989 issued by Health Officer and Registrar of Births and Deaths, Corporation of Cochin, of my daughter Christina George Baby, in the All India Secondary School Examination Marks Statement S. No. 2004 199274 with Roll No. 4123747 dated 25-5-2004 issued from Central Board of Secondary Education, Delhi, of my daughter Christina George Baby, in the All India Secondary School Examination Marks Statment S. No. SSE/2007/032574 with Roll No. 4129244 dated 28-5-2007 issued from Central Board of Secondary Education, Delhi, of my son Christopher George Baby, in the Secondary School Examination Grade sheet cum Certificate of Performance S. No. SSE/2014 0982673 with Roll No. 4167117 and Register No. M114/06670/0081 dated 19-5-2014 issued from Central Board of Secondary Education, Delhi, of my daughter Christina George Baby, in the Passport No. N8308902 date of issue 2-3-2016 issued by Regional Passport Officer, Regional Passport Office Cochin, in the Passport No. N2896687 date of issue 17-2-2016 issued by Assistant Consular Officer Embassy of India Riyadh, of my daughter Christina George Baby, and in the Passport No. L3754928 issued on 6-8-2013 issued by Regional Passport Officer, Cochin, of my son Christopher George Baby, in the Passport No. R 9734633 date of issue 21-2-2018 issued by Regional Passport Officer, Regional Passport Office Cochin, of my daughter Christina George Baby, known as Mary in the Birth Certificate with Registration No. 102 date of Registration 17-9-1991 issued by Grama Vikasana Officer,

Nerul Maharashtra, of my son Christopher, and in the Birth Certificate with Registration No. 549/99 date of Registration 9-3-1999 issued from Aluva Municipality, of my daughter Christona George Baby, in the Passport No. R 9734715 issued on 21-2-2018 issued by Regional Passport Officer, Regional Passport Office Cochin, of my husband George Baby Moonjelly, in the Electoral Identity Card No. BLD1599182 dated 12-4-2006 issued by the Electoral Registration Officer, Vadakkekara LA Constituency, in the Ration Card No. 1736063370 at (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Aluva, is one and the same person. Hereafter I will be known by the name Mary Baby only consequent on my Marriage.

This change will come into effect in all records related to me.

Desom/Aluva,
6-7-2020.

MARY C C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Seby Sunni, Moolamkuzhiyil House, Velloorkunnam, Market P. O., Muvattupuzha, Ernakulam District, Pin-686 673, holder of S. S. L. C. No. M 118916 with Register No. 409859 of March 2012 issued from Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 2/2014/182636 with Register No. 1175447 of March 2014 issued from Board of Higher Secondary Examination, Government of Kerala, Driving Licence No. 17/4955/2014 dated 22-8-2014 issued by Asst. LA Muvattupuzha, also known as Seby Sunny in the Birth Certificate with Registration No. 2929/1995 date of Registration 5-12-1995 issued by Registrar of Birth & Death Muvattupuzha Municipality, known as Seby in the Ration Card No. 1740000490 (at Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer, Muvattupuzha, is one and the same person. Hereafter I will be known by the name Seby Sunny only.

This change will come into effect in all records related to me.

Muvattupuzha,
17-6-2020.

SEBY SUNNI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mary Crisna Michael, T and R Cross Road, 16/739, Karuvelipady, Thoppumpady P. O., Ernakulam District, Pin-682 005, holder of School Certificate with Admission No. 6243 date of Admission 8-4-2005 issued by the Principal, Kendriya Vidyalaya, Kochi, Birth Certificate with Registration No. 4791 date of Registration 22-11-1999 issued by Asst. Health Officer, Corporation of Kochi, also known as Mary Crisna in the Ration Card No. 1733013479 (at Sl. No. 2) dated 15-3-2017 issued by C. R. O., Kochi, is one and the same person. I have embraced Islam Religion from Christian Latin Catholic Community as per Discharge Certificate No. 480/18 with Admission No. 454/18 dated 30-9-2018 issued from Maunathul Islam Association Ponnani, with a new name Zahrafathima. Hereafter I will be a member of Islam Religion and have changed my name as Zahra Fathima and will sign accordingly.

This change will come into effect in all records related to me.

Kochi,
19-6-2020.

MARY CRISNA MICHAEL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jaffer. N. P, Neyyappadath House, Ariyoor P. O., Mannarkkad Taluk, Palakkad-678 583, who have changed the name as such from Mohamedali. N. P (S. S. L. C. Book No. G 223078 with Register No. 234427 of March 1994) by notification published in the Kerala Gazette No. 41 dated 18-10-2011 (Part IV, Page No. 959) have not effected this name change to any of my documents or records except Election Identity Card No. ZET0292235 dated 25-2-2012 issued by the Electoral Registration Officer, Mannarkkad LA Constituency, Ration Card No. 1949007087 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Mannarkkad, PAN Card No. APEPN0001M issued from Income Tax Department, Govt. of India. Now I wish to retain my old name Mohamedali. N. P. Hence hereafter I will be known by the name Mohamedali. N. P only and will sign accordingly.

This change will come into effect in all records related to me.

Ariyoor,
7-7-2020.

JAFFER. N. P

Gaz. No. 33/2020/DTP (Part IV).

NOTIFICATION

I, Haridasan. K. V, Ayyappankavil House, Pullissery P. O., Mannarkkad Taluk, Palakkad-678 582, do hereby notify for the information of all authorities concerned and the public that my minor daughter Vava holder of Birth Certificate with Registration No. 324, date of Registration 31-7-2006 issued by the Sub Registrar of Birth and Deaths, Cantonment Board, Deolali, Maharashtra, also known as Vava. H in the Extract of School Admission Register with Admission No. 21548, date of Admission 23-5-2019 issued by the Headmistress, Sabari High School, Pallikurup, in my Pension Payment Order No. 173201901018 dated 26-4-2019 issued from the Office of the Principal Controller of Defence Accounts (Pensions), Allahabad, known as Nandana in the Ration Card No. 1949000314 (Sl. No. 5) dated 15-3-2017 issued by the Taluk Supply Officer, Mannarkkad is one and the same person. Hereafter, I have changed her name as Nandana. H.

This change will come into effect in all records related to her.

Pullissery,
24-6-2020.

HARIDASAN. K. V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sayyid Muhammed Mukhthar Thangal. P. M., Puthiya Maliyekkal House, Melmuri Post, Ernad Taluk, Malappuram District, Pin-676 517, holder of S. S. L. C. No. N 243697, with Register No. 461865, of March 2013, and Electoral Identity Card No. RYR0834507, dated 21-3-2017, issued by the Electoral Registration Officer, Malappuram Constituency, also known as Sayyid Muhammed Mukhthar Than in the Higher Secondary Examination Certificate No. HSE 2/2015/364616, with Register No. 2359391, of March 2015, of Board of Higher Secondary Examination, Government of Kerala, as Sayyid Muhammed Mukhthar Thangal in the Driving Licence No. 10/12904/2017, dated 14-8-2017, issued by the Assistant Licensing Authority, Malappuram, and in the Birth Certificate with Registration No. 2118/1997, date of Registration 28-5-1997, issued by the Registrar of Births and Deaths, Malappuram Municipality, and as Sayyid Muhammed Mukhthar in the Ration Card No. 2051106984 (Sl. No. 5), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I have changed my name as Sayyid Muhammed Mukhthar Shihab.

This change will come into effect in all records related to me.

Melmuri. SAYYID MUHAMMED MUKHTHAR THANGAL. P. M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Zuhra. M, Chuzhalippurath House, Irimbiliyam Post, Tirur Taluk, Malappuram District, holder of Extract of Admission Register with Admission No. 3230 with date of Admission 25-5-1987 issued by the Headmistress VPAUPS School Vendallur also known as Suhra in the Electoral Identity Card No. KL/06/041/456429 dated 14-7-1998 issued by the Electoral Registration officer, For Mankada Constituency and also known as Suhara in the Ration Card No. 2054138285 (Serial No. 1) issued by the Taluk Supply Officer, Tirur is one and the same person. Hereafter I will be known by the name Suhara only.

This change will come into effect in all records related to me.

Irimbiliyam,
16-3-2020.

ZUHRA. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mariyamma KUTTY. K T., Ayilathadathil House, Ananthayoor, Vazhakkad Post, Kondotty Taluk, Malappuram District, Pin-673 640, holder of School Admission Register Extract with Admission No. 2608, date of Admission 22-5-1989, of H.I.O.H.S. Olavattur, also known as Suhrabi in the Ration Card No. 2077055832 (Sl. No. 1), issued by the Taluk Supply Officer, Kondotty, and in the S. S. L. C. No. L 389193, with Register No. 389729, of March 2011, of my son Najafuddeen. T. K., as Suharabi in the S. S. L. C. No. N 514021, with Register No. 437991, of March 2013, of my daughter Najma. T. K., in the Birth Certificate with Registration No. 197/2010, date of Registration 4-5-2010, issued by the Registrar of Births and Deaths, Vazhakkad Grama Panchayat, of my minor son Nafiudheen, and in the Birth Certificate with Registration No. 72, date of Registration 26-2-1998, issued by the Registrar of Birth and Death, Pulikkal Grama Panchayat, of my daughter Najma, as Suhrabi. K. T. in the S. S. L. C. No. R 275428, with Register No. 320760, of March 2016, of my another son Naseefudheen. T. K., as K.T. Suhrabi in the Birth Certificate with Registration No. 246/2000, date of Registration 8-5-2000, issued by the Pulikkal Grama Panchayat, of my son Naseefudheen. T. K., and as Mariyummakutty Alias Suhrabi in the Birth Certificate with Registration No. 52/1995, date of Registration 21-2-1995, issued by the Pulikkal Grama Panchayat, of my another son Najafuddeen. T. K., is one and the same person. Hereafter I will be known by the name Suhrabi. K. T. only.

This change will come into effect in all records related to me.

Vazhakkad,
16-1-2020.

MARIYAMMA KUTTY. K T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Aswin M. D, Blavil House, Alattil Post, Peria, Mananthavady Taluk, Wayanad District, Pin-670 644, holder of S. S. L. C. Certificate No. T 658674 with Register Number 234858 of March 2018, in the Ration Card Number 2264056263 issued on 15-3-2017 from the Taluk Supply Office, Mananthavady have changed my name as Aswin Devasia.

This change will come into effect in all records related to me.

Peria,
20-6-2020.

ASWIN M. D

NOTIFICATION

I, Vyshak A. C., Erakkunnath Parambu House, Kakkavayal P. O., Vythiri Taluk, Wayanad District, Pin-673 122, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu-Kanakkan in my S. S. L. C. Book No. F 194675 with Register No. 159531 of March 2006, is corrected as Hindu-Thiyya vide Certificate No. A1/57/2020 dated 17-1-2020 issued by the Tahsildar, Vythiri Taluk.

This correction will come into effect in all records related to me.

Kakkavayal,
22-6-2020.

VYSHAK A. C.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mariakutty K T, Kunnel House, Manjoora Post, Vythiri Taluk, Wayanad District, Pin-673 575, holder of S. S. L. C. Book No. C053637 with Register No. 44970 of March 1982, also known as Mariyakutty in the Election Identity Card No. AVI0476663 dated 20-9-2015 issued by the Electoral Registration Officer 19 Kalpetta Assembly Constituency and known as Mariyakutty in the Marriage Certificate with Register Reference Book No. 01 Page No. 05 Entry No. 1/87 date of issue 29-6-2020 issued from Parish Priest Christ the King Church Puthussery Kadvu Diocese of Mananthavady and as Lissy in Birth Certificate of my son Sibin Varkey with Registration No. 591/1992 date of Registration 24-2-1992 issued by the Registrar of Births and Deaths, Mananthavady Municipality, in the S. S. L. C. of my same son Sibin Varkey with Certificate No. H091856 Register No. 157382 of March 2008, in the S. S. L. C. of my daughter Silvy Varkey with C No. 586802 Register No. 173352 of March 2003 is one and the same person. Hereafter I have changed my name as Lissy Varkey only consequent on my marriage.

This change will come into effect in all records related to me.

Manjoora,
1-7-2020.

MARIAKUTTY K T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Libeesh. K. G, Kurinjimulath House, Vakery Post, Sulthan Bathery Taluk, Wayanad District, Pin-673 591, holder of Extract of School Admission Register with Admission No. 7100 date of Admission 7-6-2001 issued by the Headmaster G. H. S. Vakery, Sulthan Bathery, in the Driving License No. 12/3206/2008 dated 11-8-2008 issued by the Asst. LA Wayanad, in the Birth Certificate with Registration No. 1711/1989 date of Registration 17-2-1989 issued by the Registrar of Births and Deaths Kozhikode Corporation, have embraced Islam Religion from Hindu-Pulaya as per Discharge Certificate No. 4826 Reissue dated 10-6-2020 issued from Therbiyathul Islam Sabha Mukhadar Calicut with a new name Sharafudheen. Hereafter I will be a member of Islam Religion and known by the name Sharafudheen. K only.

This change will come into effect in all records related to me.

Vakery,
17-6-2020.

LIBEESH. K. G

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rasheena. M. S, Kappadan House, Puthankunnu Post, Sulthan Bathery Taluk, Wayanad District, Pin-673 595, holder of S. S. L. C. No. C523183 with Register No. 180782 of March 2003 also known as Rasheena in the Election Identity Card No. DWL2075448 dated 22-2-2006 issued by the Electoral Registration Officer Sulthan Bathery LA Constituency, in the Birth Certificate of my minor daughter Jumailath with Registration Number 1156/2006 date of Registration 1-4-2006 issued by the Special Grade Secretary Registrar of Births and Deaths Sulthan Bathery Grama Panchayath is one and the same person. Hereafter I have changed my name as Rasheena. M. S

This change will come into effect in all records related to me.

Sulthan Bathery,
11-6-2020.

RASHEENA. M. S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Thankachan. V, Varakukala Puthanpurayil House, Ambukuthi, Ambalavayal Post, Sulthan Bathery Taluk, Wayanad District, Pin-673 593, holder of S. S. L. C. Book No. C081089 with Register No. 335316 of March 1986, in the Driving Licence No. 12/2056/1987 dated 6-6-2018 issued by the Asst. LA

Sulthan Bathery also known as Mathai. V. V in the Election Identity Card No. WZV0516187 dated 18-6-2015 issued by the Electoral Registration Officer, 18 Sulthan Bathery Assembly Constituency, in the Ration Card No. 2263045167 dated 15-3-2017 issued by the Taluk Supply Officer, Sulthan Bathery is one and the same person. Hereafter I will be known by the name Mathai. V. V only

This change will come into effect in all records related to me.

Ambukuthi,
18-6-2020.

THANKACHAN. V

KERALA STATE GOODS AND SERVICES

TAX DEPARTMENT

NOTIFICATIONS

[No. 8/2020-STATE TAX]

(1)

No. CT/4/2020-C1. *Thiruvananthapuram, 22nd July 2020.*

As per the notification issued under G. O. (P) No. 96/2019/TAXES dated 29th June, 2019 and published as S. R. O. No. 435/2019 in the Kerala Gazette Extraordinary No. 1445 dated 1st July, 2019 the Government of Kerala had decided to implement the Kerala Flood Cess with effect from 1-8-2019. As per the notification issued under G. O. (P) No. 80/2019/TAXES dated 25th May, 2019 and published as S. R. O. No. 359/2019, the Government have notified that the due date for filing GSTR 3B return is applicable for return for Kerala Flood Cess also. The Flood Cess returns are accordingly to be filed on or before the 20th of the succeeding month.

But various trade bodies/organizations have raised certain practical difficulties with regards to the filing of Kerala Flood Cess returns along with GSTR 3B returns due to the unprecedented spread of pandemic COVID-19. The matter have been examined and found that the issues raised need to be redressed. In the circumstances, in exercise of the powers conferred by section 168 of the Kerala State Goods and Services Tax Act, 2017 (20 of 2017) read with sub-section (4) of section 14 of Kerala Finance Act, 2019 and sub-rule (5) of rule 61 of the Kerala State Goods and Services Tax Rule, 2017, the Commissioner of State Tax hereby makes the following amendments in the notification No.7/2020-State Tax, dated 28-4-2020, namely:—

In the said notification, for the Table, the following Table shall be substituted, namely :—